THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-15/2024/ 158 /R. Cell

Dated Guwahati the 13th June, 2024

The Gauhati High Court has been pleased to call for scanned copies (in **PDF** format) of **6** (six) judgments [3(three) from civil side and 3 (three) from criminal side] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Arunachal Pradesh Judicial Service:

SI. No.	Name of the Officers	Present Place of Posting
1.	Shri Komjum Tasso	Chief Judicial Magistrate-cum- Civil Judge(Sr. Division), Roing, Lower Dibang Valley
2.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo,West Siang District
3.	Shri Moji Ete	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Bomdila, West Kameng District
4.	Ms. Bissomoti Lego	Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Daporijo, Upper Subansiri District
5.	Shri Tailang Laji	Joint Registrar, Itanagar Bench
6.	Shri Habung Tangu	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Seppa, East Kameng

The following directives may be followed while submitting the scanned copies of the judgments:

- 1. The scanned copies of the delivered judgments must be forwarded by the Presiding Officer and have to be sent to the undersigned to the e-mail: ghc.rcell2013@gmail.com on or before **24-06-2024** within office working hours.
- 2. For every judgment there should be a separate PDF file.
- 3. The judgments should be properly paginated and clearly scanned.

By Order,

(U. Rajkhowa)

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell

Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.

Guwahati for favour of her Ladyship's kind information. 12. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.

13. The High Court Notice Board.

- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Registrar, Gauhati High Court, Itanagar Permanent Bench, Arunachal Pradesh for kind information and uploading the notification in the website of Itanagar Permanent Bench. He is also requested to inform the concerned officers for doing the needful.

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5.	Joint Registrar (), Gauhati High Court, Guwahati.		
6.	Deputy Registrar (), Gauhati High Court, Guwahati.		
7.	Assistant Registrar (), Gauhati High Court, Guwahati.		
8.	Administrative Officer (Judicial),, Gauhati High Court, Guwahati.		
9.	System Analyst for uploading the Notification in the official website of the High		
	Court, immediately, under the caption "Notification dated 13-06-2024		
	regarding calling of judgments in connection with regular promotion from		
Grade-II to Grade-I of Arunachal Pradesh Judicial Service, 2024" with a			
	scroll in the home page.		
10.	P.S. to Hon'ble Mr. Justice Gauhati High		
	Court, Guwahati for favour of his Lordship's kind information.		
11.	. P.S. to Hon'ble Mrs. Justice, Gauhati High Court,		

9/3/06/24

(U. Rajkhowa)

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell,

Gauhati High Court, Guwahati-1